

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI**

**CIRCULAR**

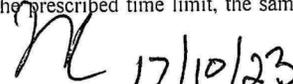
Sub: Tentative Seniority lists of Cadres pertaining to Administration Branch-III (HQs).

It is informed to all concerned that tentative Seniority lists of Civil Nazirs, Naib Nazirs and Bailiffs, prepared after calling the objections, in pursuant to judgment dated 27-08-2015 of Hon'ble Supreme Court of India in Civil Appeal Nos.6631-6632 of 2015 (Arising out of SPL (Civil) Nos.8366-8367 of 2012) titled as S. Paneer Selvam & Ors. Vs. Government of Tamil Nadu & Ors. with Civil Appeal No.6633 of 2015 (Arising out of SLP (Civil) No.10928 of (2012) Venkatachalam & Ors. Vs. The Secretary, Government of Tamil Nadu & Ors. and Civil Appeal Nos.6634-6636 of 2015 (Arising out of SLP (Civil) Nos.16692-16694 of 2012) Government of Tamil Nadu and Anr Etc. Etc. Vs V. Vivekanandan & Ors. Etc Etc. and M.A. No.1151 of 2018 in Civil Appeal No.2368 of 2011, titled as "B. K. Pavitra & Ors. Vs. The union of India" under 'Catch up Policy' and the routine tentative Seniority lists of Process Servers and Staff Car Drivers are uploaded on official website for information. The objections/ representations which have been considered earlier, will not be entertained again.

The tentative Seniority lists of Head Jamadar, Daftri, Book Binder and Group-C (Earlier Group-D) Employees viz. Peon/Orderly/Dak Peon, Chowkidar, Maali, Farash/Farash-cum-Dak Messenger, Sweeper/Safai Karamchari are published for information and calling objections, if any, within ten days of its publication.

The seniority lists of the cadres mentioned *supra* are tentative and subject to final outcome of writ petitions pending before the Hon'ble Courts, if any.

The objections from the concerned, if any, in respect to the Seniority lists of Head Jamadar, Daftri, Book Binder and Group-C (Earlier Group-D) Employees viz. Peon/Orderly/Dak Peon, Chowkidar, Maali, Farash/Farash-cum-Dak Messenger, Sweeper/Safai Karamchari may be filed to this office within the stipulated time i.e. ten (10) days from the uploading of the said list on the official website, if no objection is received within the prescribed time limit, the same would be treated as final Seniority List.

  
(Narottam Kaushal)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 44476-44511 /Admn.III (HQs)/Sen./2023

Dated, Delhi the 10 7 OCT 2023

Copy forwarded for information and necessary action to:

1. Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi for information with the request to circulate it amongst the officials of the District Courts presently posted under your kind control on deputation/ diverted capacity.
2. The Ld. Principal District & Sessions Judges, Delhi/New Delhi with the request to kindly direct the official concerned to display this circular on the notice board of concerned district.
3. The Principal Judge, Family Courts, of all the districts with the request to kindly direct the official concerned to circulate this circular amongst the officials deputed in the Family Courts in diverted capacity.
4. The Member Secretary, DSLSA, Patiala House Courts, New Delhi with the request to circulate it amongst the officials of the District Courts presently posted under your control on deputation/ diverted capacity.
5. The Director, Delhi Judicial Academy, Dwarka, Delhi/ New Delhi with the request to circulate it amongst the officials of the District Courts presently posted under your control on deputation/ diverted capacity.
6. The Chairperson, Seniority Committee.
7. The Officer In-Charge, Promotion Cell/ Recruitment Cell (HQs), THC, Delhi.
8. Personal office of the undersigned.
9. Dealing Official, Website Committee with the direction to upload the same on "Employees' Corner" of the official website of this office as well as on LAYERS.

  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi